

F.No. 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated :21.11.2011

ORDER No. 231 of 2011

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 213 of 2011 for CESTAT, Delhi** to the extent indicated below:-

On 21/11/2011 at 2.30 P.M. Hon'ble Mr. D.N. Panda, Member (Judicial) will hear Difference of Opinion matter E/1118 & 1142/2005.

By Order


(S. Chandran)
Registrar

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Registrar